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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH  
O.A. No.2425/2002

Monday, this the 30th day of September, 2002

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE SHRI M.P. SINGH, MEMBER (A)

Ramadhar Chaudhary,  
TGT (English), Kendriya Vidyalaya,  
Loktak, Manipur - 795 124 (Pin Code) ....Applicant  
(None for the applicant even on the second call)

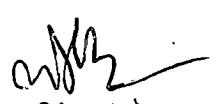
VERSUS

1. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area, Saheed  
Jeet Singh Marg, New Delhi-16.
2. The Vice-Chairman K.V.S.  
Cum-Additional Secretary,  
Ministry of H.R.D., Govt. of India,  
Shastry Bhawan, New Delhi-110001. ....Respondents

ORDER (ORAL)

Shri Justice V.S. Aggarwal, Chairman :

There is no appearance on behalf of the applicant despite repeated calls. On the last date of hearing, applicant's counsel had made submission that he will place on record a copy of the appellate authority's order even though that has not been done. The present OA is dismissed in default.

  
(M.P. Singh)  
Member (A)

  
(V.S. Aggarwal)  
Chairman

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May give lots of order  
only then will com  
be carried